

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 11th May, 2023

No.HC.VII-17/2023/4215/A. Shri Obang Mize, Joint Registrar (PM & P), Gauhati High Court, has been transferred and posted as the Counsellor, Family Court No. 3 Kamrup(M), Guwahati vice Shri Chinmoy Baruah, transferred.

Shri Mize will hand over charge to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-17/2023/4216/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Debashish Kashyap, an officer in Grade-II of Assam Judicial Service, posted as the Civil Judge and Assistant Sessions Judge, Hojai, presently working as Officer on Special Duty (e-Courts division), as Joint Registrar (PM & P), Gauhati High Court, Guwahati, in his grade pay plus other allowances as admissible under the rules with immediate effect from the date he assumes charge of the said post, vice Shri Obang Mize, transferred.

Shri Kashyap will hand over charge to the District & Sessions Judge, Hojai and proceed to join his new assignment immediately.

No.HC.VII-17/2023/4217/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chinmoy Baruah, an officer in Grade-II of Assam Judicial Service, posted as the Counsellor, Family Court No. 3, Kamrup(M), Guwahati and presently working as Officer on Special Duty (Judicial), as Joint Registrar (Judicial), Gauhati High Court, Guwahati, in his grade pay plus other allowances as admissible under the rules with immediate effect from the date he assumes charge of the said post, vice Shri Arup Jyoti Baishya, transferred.

Shri Baruah will hand over charge to the Principal Judge, Family Court, No. 3, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-17/2023/4218/A In partial modification to this Registry's earlier Notification No. HC.VII-17/2023/2054/ dated 10th March, 2023, Shri Jyotirmay Sharma, Counsellor, Family Court No. 2, Kamrup(M), Guwahati has been transferred and posted as the Counsellor, Family Court, Nalbari vice Smti Sorbani Bhattacharjee already transferred.


11/5/2023

Shri Sharma will hand over charge of his Court and office to the Principal Judge, Family Court No. 2, Kamrup (M), Guwahati and proceed to join his new place of posting.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/4219-4232 /A. Dated 11.05.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. Shri Obang Mize, Joint Registrar (PM & P), Gauhati High Court.
8. Shri Debashish Kashyap, posted as the Civil Judge and Assistant Sessions Judge, Hojai, and presently working as Officer on Special Duty (e-Courts division), Gauhati High Court, Guwahati.
9. Shri Chinmoy Baruah, posted as the Counsellor, Family Court No. 3, Kamrup(M), Guwahati, presently working as Officer on Special Duty (Judicial), Gauhati High Court, Guwahati.
10. Shri Jyotirmay Sharma, Counsellor, Family Court No. 2, Kamrup(M), Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati.
14. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.

*M
11/5/2023*

16. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
17. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

A handwritten signature in black ink, appearing to read 'H. S. Prasad', is written above the printed name of the Registrar (Vigilance).

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI